COMPENSATION FROM INDONESIA

*294. SHRI M. P. BHARGAVA. Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether any compensation has been received from Indonesia with regard to the damage caused to the Indian Embassy and the Air India office buildings during Indonesian disturbances;

(b) if not, at what stage are the negotiations and what are the amounts claimed; and

(c) whether the Embassy and Air India office buildings were insured?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHR1 DINESH SINGH): (a) and (b) The compensation has not yet been received. The Indonesian Government have, however, agreed to compensate the damage to the property of the Indian Embassy. No compensation has been claimed for damage done to the Air India Office as the amount involved was not large.

(c) The Embassy and Air India office buildings in Djakarta were not insured.

PUBLICATION OF REVISED SERIES OF NATIONAL INCOME ESTIMATES

*295. SHRI RAM SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Indian Association for Research in a and Wealth National Income have urged the Central Statistical Organisation to publish the revised series national income estimates and to of publish all basic data involved in the estimation of national income once in ten years; and

(b) if so, what action Government propose to take in this matter?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI) : (a) The President of the Indian Association for Research in National Income and Wealth, Prof. V. K. R. V. Rao, in his

address to the conference of the Association held in Ahmedabad from the 12th to the 14th April, 1966, urged the Central Statistical Organisation to expedite the finalisation of the revised series of national income estimates. During the discussions at the conference, Prof. V. M. Dandekar suggested that all basic data used in the estimation of national income may be published once in ten years.

(b) The Central Statistical Organisation is already seized of the issue relating to finalisation of the revised series As for the suggestion of Prof. Dandekar, the matter will be examined at the appropriate time.

RECOGNITION OF ISRAEL

*296. $\begin{cases} SHRI CHITTA BASU : \\ SHRI D. L. SEN GUPTA : \end{cases}$

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government propose to recognise the Government of Israel; and

(b) if the answer to part (a) above be in the negative, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Government of India recognised the State of Israel on the 17th September 1950.

(b) Does not arise.

PUBLIC STATEMENT OF MINISTERS AGAINST NUCLEAR POLICY OF GOVERNMENT

*297. DIWAN CHAMAN LAL: Will the PRIME MINISTER be pleased to state:

(a) the names of the Ministers who have recently made public statements against the nuclear policy pursued by the Government of India;

(b) whether any correspondence has passed between the said Ministers and